IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 65(ND)/2016

IN THE MATTER OF:

Sh. Rajesh Gupta

.... APPLICANT / PETITIONER

Vs

M/s. Bharat Insecticides Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Dr. U.K. Chaudhary, Sr. Adv. with Mr.

Govind Rishi, Mr. Himanshu Vij, Mr. D.

Chauhan, Advs.

For the Respondent(s):

Mr. Rishi Sood, Ms. Easha Kaidan, Advs.

ORDER

For order, see CP No. 64(ND)/2016